

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CP/90/IB/2017
PETITION NUMBER : TP(HC)/188/CAA/2017
NAME OF THE PETITIONERS : SUBASH INFRASTRUCTURES IND PVT LTD
NAME OF THE RESPONDENT : ROC CHENNAI
UNDER SECTION : 252(3)

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-----------------------------------|---------------------------------|-----------------|
| 1. | M. RATHINAKUMAR | PETITIONER PCS | M. Rathinakumar |
| 2. | Sarathbabu for ROC, Coimbatore | Respondent - ROC, Coimbatore | B. Sarathbabu |

ORDER

PCS representing the applicant company present. Deputy Registrar of Companies present and filed his report. Perused the report. Heard both sides. Order is reserved.

- Set -

K Anantha Padmanabha Swamy
Member (Judicial)

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